

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-207**  
IB-2728/ND/2020  
IA/3866/2020

**IN THE MATTER OF:**

Om Logistics Ltd  
Vs  
Serval India Pvt Ltd

...Applicant

...Respondent

**SECTION**

U/s 9 IBC Code 2016

**Order delivered on 18.09.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : CS Prabhakar Kumar for RP, Mr. Ritesh Kumar  
For the Respondent :

**ORDER**

**IA/3866/2020:-**

The present application has been filed on behalf of petitioner for intimation application under Section 22(3)(a) of the IBC, 2016 read with IBBI (Insolvency Resolution for Corporate Persons) Regulations, 2016.

Heard the Ld. Counsel for RP and perused the averments made in the application.

Ld. Counsel for RP submitted that CoC vide its Resolution dated 09.07.2020, appoint Mr. Reetesh Kumar Agarwal as RP and the same is approved by 100% voting. Accordingly, we hereby approve the Resolution passed by the CoC by which Mr. Reetesh Kumar Agarwal appointed as RP.

**With this order, the present application i.e. IA-3866/2020 stands disposed of.**

  
**(K.K. VOHRA)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**